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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2021

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 42/BB/2021	For admission	Sec 7 of I&B code 2016	Piramal Capital Housing Finance Limited	Dua Associates	Dhammangi Developers Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

S. R. TEJAS  
for Dua Associates

*S. R. Tejas*

ADVOCATE FOR RESPONDENT/s:

**In the National Company Law Tribunal,  
Bengaluru, Special Bench**

**C.P. (IB)/42(BEN)2021**

**Court No. 1**

**Item No. 3**

**IBC under Sec 7**

**In the matter of:**

PIRAMAL CAPITAL AND HOUSING FINANCE  
LIMITED

.....Petitioner

V/s

DHAMMANAGI DEVELOPERS PRIVATE  
LIMITED

.....Respondent

**order delivered on ..06/04/2021**

**Coram:**

**ShriRAJESWARA RAO VITTANALA, Honble Member(J)**  
**Shri ASHUTOSH CHANDRA, Honble Member(T)**

**For Petitioner(s):**

SHRI.S. R TEJAS

**For Respondent(s):**

NONE

**Order**

Heard Mr. S.R.Tejas, Learned Counsel for the Petitioner.

Issue Notice. Registry is directed to prepare notice and the Petitioner is permitted to collect notice from the Registry and serve it on the MD of the Company and also to the Company personally and as well as speed post along with Company Petition and material papers and submit the proof of service before the next date of hearing. Post the case on **20.04.2021.**

**Member(T)**

**Member(J)**

**Gy**